

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 235 OF 2019 &
IA NOS. 1108 & 1107 OF 2019

Dated: 24th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Ardee Infrastructure Pvt. Ltd. & Anr.	...	Appellant(s)
Vs.		
Mahesh Mathur & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : -

ORDER

None appears for Appellant.

List the matter on **14.08.2019**.

(S.D. Dubey)
Technical Member
tpd/mkj

(Justice Manjula Chellur)
Chairperson